

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/2696/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
Member, MACT,  
Dhubri.

Dated Guwahati, the 23<sup>rd</sup> June, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/ESSTT./DHU/02/2021/230 Dated 22.06.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 25.06.2021 along with permission to leave the head quarter from the evening of 24.06.2021 till the evening of 27.06.2021, has been granted.

Further, the District & Sessions Judge, Dhubri and in his absence the next senior most Judicial officer available in the head quarter shall remain in charge of your Court and office, during your absence.

Yours faithfully,

  
**JT.REGISTRAR (VIGILANCE)**

2698  
Memo NO.HC.VII-87/1998/2697 - /A, dated 23.6.2021

Copy to:

- 1.The District & Sessions Judge, Dhubri.
- 2.The Project Manager, Gauhati High Court.

sd/-  
**JT.REGISTRAR (VIGILANCE)**